

O.A. No.226/06

25.4.2011

Nobody is responding from either sides.

The Lawyers of CAT Bar Association have abstained from judicial work on account of Bar Council election.

List on 14.7.2011

S.P. Singh
(S.P. Singh)
M(A)

Alok K Singh
(Justice Alok K Singh)
M(J)

Girish/-

14.7.11

No sufficient time left. List on 08.09.11.

OR
C.A. not
filed.
Sur
12/7/11

*Surveh
Proc*

08.09.2011

O.A. No. 226/2006

Hon'ble Justice Shri Alok Kumar Singh, Member (J)
Hon'ble Shri S.P.Singh, Member (A)

List revised. No body is responding for applicant. It is 11.40 a.m.
Sri S.K.Singh is present for other side.

O.A. is dismissed for default and non prosecution.

S.P. Singh
Member (A)

Alok K Singh
Member (J)

HLS/-

*OR
C.A. not
filed
dictated. 8-9-2011
forward
9-9-2011*